

R.O.C. No.74503-A/2020/Comp1



Notification

It is notified that to facilitate and to provide access to justice to the visually challenging Advocates and litigant public and as a part of complying the provision of “The Rights of Persons with Disabilities Act, 2016”, the Registry has installed “**Braille Printer**” for the use of visually challenging persons at the Principal seat in availing Braille Judgments/Orders with effect from 15.11.2021.

// By Order //

High Court, Madras.
12/11/2021

Sd/-P.Dhanabal
Registrar General